

NOTIFICATIONS UNDER CENTRAL EXCISE RULES

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(1) G.S.R. 546(E) and 547(E), published in Gazette of India dated the 30th July, 1977 together with an explanatory memorandum. [Placed in Library. See No. LT-914/77].

(2) Notification No. 264-77-C.E., published in Gazette of India, dated the 2nd August, 1977 together with an explanatory memorandum.

(3) Notification Nos. 265/77-C.E. and 266/77-C.E., published in Gazette of India dated the 3rd August, 1977 together with an explanatory memorandum. [Placed in Library. See No. LT-915/77].

NOTIFICATIONS UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) AND REPORT ON IRON CONCENTRATE SLURRY PIPELINES—EXPERIENCE AND APPLICATIONS'

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): I beg to lay on the Table:—

(1) A copy of the Mineral Concession (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 952, in Gazette of India dated the 23rd July, 1977, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-916/77].

(2) A copy of the Report on 'Iron Concentrate Slurry Pipelines—Experience and Applications'. [Placed in Library. See No. LT-917/77].

INDIAN WIRELESS TELEGRAPH (AMENDMENT) RULES

THE MINISTER OF COMMUNICATIONS (SHRI BRIJLAL VERMA): I beg to lay on the Table a copy of the Indian Wireless Telegraph (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 978, in Gazette of India dated the 23rd July, 1977, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-918/77].

CERTIFIED ACCOUNTS AND AUDIT REPORT OF EMPLOYEES' PROVIDENT FUND ORGANISATION FOR 1970-71 ETC. AND STATEMENTS SHOWING ACTION TAKEN ON VARIOUS ASSURANCES, ETC. BY MINISTERS AND CORRIGENDUM TO A NOTIFICATION

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table—

(1) (i) A copy of the Certified Accounts together with the Audit Report thereon (Hindi and English versions) of the Employees' Provident Fund Organisation for the year 1970-71.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-919/77].